

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.193/2018
Un-numbered Company Appeal (AT) No. ___/2018
(F.No.08/10/2018/NCLAT/UR/896

In the matter of:

Aman Kumar Jain & Anr.

.... Appellants

Versus

Registrar of Companies,
NCT of Delhi and Haryana & Anr.

.... Respondents

Appearance: None for the Appellants.

26.10.2018

No one appears for the Appellants. Put up again on 30.10.2018
before the Registrar Court.

(Abni Ranjan Kumar Sinha)
Registrar